NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBAER

PETITION NUMBER

: TCP/211/2016

NAME OF THE PETITIONER(S)

: Raffath

NAME OF THE RESPONDENT(S) : Southern Roofings Private Limited & 4

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Jandremoule—

REPRESENTATION BY WHOM

Chandramouli Probhakar

Counsel for Respondents

1 & 3-5

Coursel for Retition

C Sarvabhannan

Associatus

ORDER

Counsel for both the parties present. Counsel for the Petitioner prayed for time for making final arguments. At request, time is enlarged. Put up on 02.04.2018 at 10.30 AM.

> -ca-(CH.MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)